

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4768
ANSWERED ON:25.08.2010
MYANMAR LEADER S VISIT TO INDIA
Jindal Shri Naveen;Owaisi Shri Asaduddin;Patil Shri A.T. Nana

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether any agreements have been signed by India and Myanmar during General Than Shwe's visit to India;
- (b) if so, the details thereof and the highlights of these agreements including the assistance provided to Myanmar by India; and
- (c) the other areas of interest discussed, particularly in the backdrop of insurgent groups being active in the border areas?

Answer

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA)

(a) to (c) During the visit of Senior General Than Shwe, Chairman of the State Peace and Development Council (SPDC) of the Union Myanmar from 25th to 29th July 2010, the following agreements/MoU were signed:

1. Mutual Assistance in Criminal Matters.
2. MoU on Information Cooperation.
3. Agreement on the cooperation in the fields of Science and Technology.
4. MoU on small developmental projects.
5. MoU on conservation and restoration of Ananda Temple in Bagan
6. Agreement for Line of Credit of US\$ 60 million for Railway Infrastructure Project.

India is assisting Myanmar in the areas of road infrastructure, railways, capacity building, Industrial Training, vocational training, IT and telecommunication. The important infrastructure projects include Tamu-Kalewa-Kalemyo and Rhi-Tidim road projects; Trilateral Highway between India, Myanmar and Thailand; Kaladan Multi-modal Transport project; supply of locomotives and construction of transmission lines. India was also amongst the first countries to rush emergency relief assistance to Myanmar in the aftermath of Cyclone Nargis in 2008.

Further, during the visit of Senior General Than Shwe, both sides agreed to further strengthen the close cooperation between the security forces of the two countries in tackling the pernicious problem of terrorism and reiterated the assurance that the territory of either would not be allowed for activities inimical to the other and resolved not to allow their respective territory to be used for training, sanctuary and other operations by terrorist and insurgent organisations and their operatives. Both sides also agreed to strengthen cooperation and collective efforts of the two countries along the border to fight insurgency.